GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4059 ANSWERED ON:15.12.2009 DISPLACED FAMILIES IN RIVERINE AREAS Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided any relief to families displaced due to floods and soil erosion in Assam including Char/riverine areas; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The State Governments are primarily responsible for execution of relief measures in the wake of natural calamities including cyclone. The distribution of relief on ground is the responsibility of concerned State. The Government of India supplements the efforts of the State Governments by providing requisite logistic and financial support.

According to the information received from the Govt. of Assam that large number of families displaced due to flood and erosion are still living on road-side and on the river embankments in different districts awaiting rehabilitation with Government land. Many charges in river Brahmaputra are un surveyed and the State Government has taken steps for surveying such permanent nature of chars to provide land rights to eligible occupants.

State Government is also providing relief assistance to the eligible affected families as per the provision of the Calamity Relief Fund (CRF).